

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 693/2023
(I.A. No. 512/2024)

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

INDEX

S No	Particulars	Page No
1.	Compliance Affidavit filed on behalf of MPCB in Compliance of order dated 08.01.2026.	1-19

Date: 09.01.2026

Filed By
Pukhrambam Ramesh Kumar
Advocate for the State of Manipur
324, Lawyers Chambers Block 'D'
Additional Building Complex
Supreme Court of India
Registration No. 1593
Email: ramesh.pukhrambam@gmail.com
Ph: 9811851800

5939



Office of Ramesh Pukhrambam <courtclerkoframesh@gmail.com>

Service of Compliance Affidavit in Original Application No. 693 in 2023 title "News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023. "

Office of Ramesh Pukhrambam <courtclerkoframesh@gmail.com>

Thu, Apr 9, 2026 at 6:38 PM

To: mscb.cpcb@nic.in, "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>

Cc: Ramesh Pukhrambam <ramesh.pukhrambam@gmail.com>

Sir(s)/Ma'am(s),

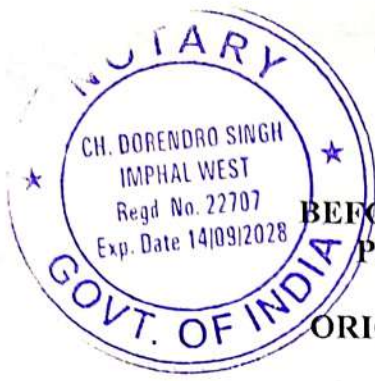
I am attaching herewith a copy of the Compliance Affidavit being filed on behalf of Manipur Pollution Control Board in the above-captioned matter. This may be treated as service upon you.

Regards,

Office of Pukhrambam Ramesh Kumar
Standing Counsel for State of Manipur



OA 693_2023_MPCB.pdf
3172K



BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 693/2023
(I.A. NO. 512/2024)

In the matter of:

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

Compliance Affidavit filed on behalf of Manipur Pollution Control Board in compliance of order dated 08.01.2026.

I, Dr. Waikhom Roshan Singh, aged 55 years, Member Secretary of Manipur Pollution Control Board, Imphal West DC Office Complex, Lamphelpat, Imphal do hereby solemnly affirm and state as under: -

1. I am working in the aforesaid capacity and I am conversant with the facts of the present case and therefore, competent to depose the present affidavit.
2. That, vide Order dated 08.01.2026 this Hon'ble Tribunal directed all the SPCBs and PCCs to respond to the CPCB and furnish the requisite information. The SPCBs and PCCs are required to furnish the aforesaid information in the format supplied by the CPCB. The status report with respect to the Manipur Pollution Control Board is being filed by way of the present compliance affidavit.
3. That, it is submitted that the instant status report filed in the prescribed format of the Central Pollution Control Board may kindly be taken into record.

H. Roshan Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

Ch. Dorendro Singh
02-04-26
Ch. DORENDRO SINGH,
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur- 795113



PART A: STATUS OF FILLING OF VACANT POSTS

Name of the Board / Committee: Manipur Pollution Control Board

Category of posts	Status of Sanctioned posts in Number			Details of current vacancies in number		Action Taken (Approval of the Govt., Engagement agency, Advertisement, Exam date etc.)	The time line by which the vacancy will be filled (in months)
	Sanctioned	Filled posts as on 31.03.2026	Current Vacancy as on 31.03.2026				
a) Scientific	17	9	8	a) Direct	5	The State Government accorded approval for filling up 32 vacant posts in Manipur Pollution Control Board on 12 th February, 2026. Appointments in Manipur Pollution Control Board require approval of the State Government as the salaries are borne by the State Government. The vacant posts approved for filling include both promotional and direct recruitment posts. The process for filling up the posts by the Board is initiated.	The recruitment process is expected to be completed within 3 months
				b) Promotion	3		
				c) Deputation	0		
b) Engineering	11	4	7	a) Direct	6		
				b) Promotion	1		
				c) Deputation	0		
c) Administration	41	24	17	a) Direct	14		
				b) Promotion	3		
				c) Deputation	0		
Total	69	37	32		32		

Specific remarks, if any: The State Government after rationalization process approved for

H. P. S. S. S.
Member Secretary
Manipur Pollution Control Board
Imphal

CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur 795113



filling up 32 vacant posts in the Manipur Pollution Control Board. One post of Principal Informatics Officer will be abolished on promotion of the incumbent to Principal Informatics Officer.

LABORATORY ANALYTICAL FACILITIES

PART I: Facility available for monitoring of environmental parameters:

Sl. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
A. Sample Matrix / Group of Water and Wastewater				
(a) Physical Tests				
1	Temperature	Yes		
2	Colour	Yes		
3	pH	Yes		
4	Turbidity	Yes		
5	Conductivity	Yes		
6	Total Solids	Yes		
7	Total Dissolved Solids (TDS)	Yes		
8	Total Suspended Solids (TSS)	Yes		
(b) Inorganic Tests				
(i) General & Non-metallic				
1	Alkalinity	Yes		Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
2	Chloride	Yes		
3	Cyanide	No		
4	Dissolved oxygen	Yes		
5	Nitrite nitrogen	Yes		
6	Nitrate nitrogen	Yes		
7	Ammonical nitrogen	Yes		

N. P. S. Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

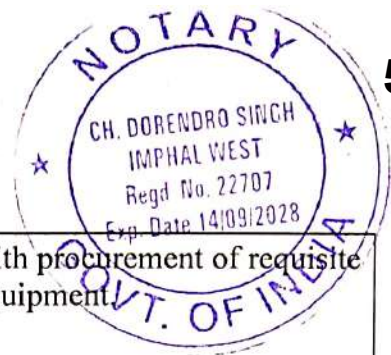
N. P. S. Singh
62-0426
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



8	Fluoride	Yes		
9	Hardness (Total)	Yes		
10	Calcium	Yes		
11	Magnesium	Yes		
12	Phosphate	Yes		
13	Sulphate	No	24	
14	Sulphide	No	24	
15	Total Residual Chlorine (TRC)	Yes	24	
(ii) Trace Metals Tests				
1	Aluminum (Al)	No	24	Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
2	Arsenic (As) Total	No	24	
3	Barium	No	24	
4	Boron	No	24	
5	Chromium (Cr) Hexavalent	No	24	
6	Chromium (Cr) Total	No	24	
7	Cadmium (Cd)	No	24	
8	Cobalt (Co)	No	24	
9	Copper (Cu)	No	24	
10	Iron (Fe)	No	24	
11	Lead (Pb)	No	24	
12	Manganese (Mn)	No	24	
13	Mercury (Hg)	No	24	
14	Nickel (Ni)	No	24	
15	Potassium (K)	No	24	
16	Sodium (Na)	No	24	
17	Vanadium (V)	No	24	
18	Zinc (Zn)	No	24	
19	Selenium (Se)	No	24	
(c) Organics (General) and Trace Organics Tests				
1	Biological Oxygen Demand (BOD)	Yes		Necessary action will be taken up for addition of the parameters after strengthening of the staff and
2	Chemical oxygen Demand (COD)	Yes		

S. B. Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

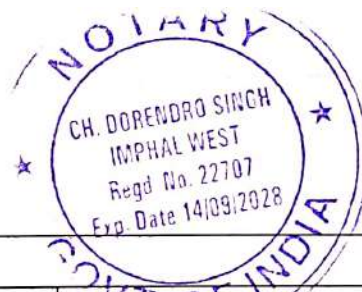
S. B. Singh
02-04-2020
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur- 795113



3	Oil & Grease	No	24	with procurement of requisite equipment
4	Phenolic Compounds as C ₆ H ₅ OH	No	24	
5	Benzopyrene	No	24	
6	Pesticides	No	24	
6.a Organochlorine Pesticides (OCPs) Tests				
i	Aldrin	No	24	Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
ii	Alpha Endosulphan	No	24	
iii	p,p'-DDT	No	24	
iv	Alpha-HCH	No	24	
v	Beta HCH	No	24	
vi	Beta Endosulphan	No	24	
vii	Gama-HCH	No	24	
viii	o,p'-DDT	No	24	
ix	p,p'-DDE	No	24	
6.b Organophosphorus Pesticides (OPPs) Tests				
i	Malathion	No	24	Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
ii	Methyl parathion	No	24	
iii	Chlorpyriphos	No	24	
iv	Dimethoate	No	24	
v	Dieldrin	No	24	
vi	Ethion	No	24	
(d) Microbiological Tests				
1	Total Coliform	Yes		
2	Fecal Coliform	Yes		
3	E. Coli	Yes		
4	Fecal Streptococci	Yes		
(e) Toxicological Tests				
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	No	12	
B. Sample Matrix / Group of Solid / Solid Waste				

H. Ramesh Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

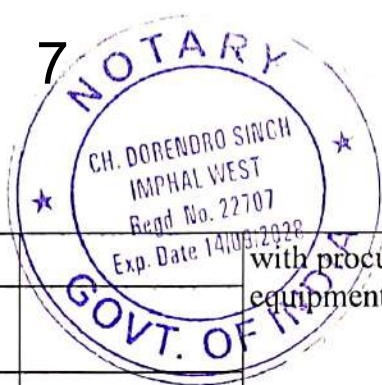
H. Ramesh Singh
02-04-2028
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur- 795113



(a) Soil / Sediment / Compost Tests				
1	Cation Exchange Capacity (CEC)	No	24	Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
2	Electrical Conductivity (EC)	Yes		
3	Organic carbon (Chemical Method)	Yes		
4	pH	Yes		
5	Soil moisture	Yes		
6	Total nitrogen	Yes		
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	No	24	
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests				
1	Corrosivity	No	24	Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
2	Ignitability (Flash Point)	No	24	
3	Loss on Drying at 105 ⁰ C (% Moisture Content)	No	24	
4	Loss on Drying at 550 ⁰ C (% Organic Content)	Yes		
5	pH	Yes		
6	Organic carbon/matter (Chemical Method)	Yes		
7	Calorific Value	No	24	
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As, Cd, Cr, Pb, Ni)	No	24	
C. Sample Matrix / Group of Analytes: Air				
(a) Ambient Air				
1	Nitrogen dioxide as NO ₂	Yes		Necessary action will be taken up for addition of the parameters after strengthening of the staff and
2	Sulphur dioxide (SO ₂)	Yes		
3	Particulate matter	Yes		

S. Kishor Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

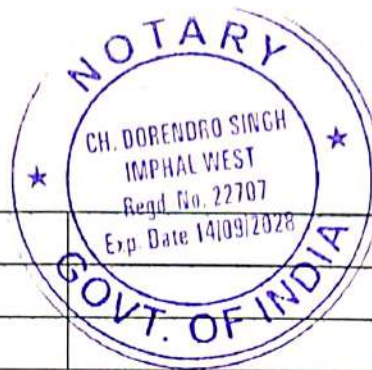
M. 02-0426
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West Manipur 795117



	(PM10)			with procurement of requisite equipment.	
4	Particulate matter (PM2.5)	Yes			
5	Carbon Monoxide	Yes			
6	Ozone	No	24		
7	Benzene	No	24		
8	Ammonia	No	24		
9	Metals in Particulate Matter, Pb	No	24		
10	Metals in Particulate Matter, As	No	24		
11	Metals in Particulate Matter, Ni	No	24		
12	Particulate Benzo-a-Pyrene (BaP)	No	24		
(b) Stack Gas / Stationary Source Emission					
1	Particulate Matter	Yes			Necessary action will be taken up for addition of the parameters after strengthening of the staff and with procurement of requisite equipment.
2	Sulphur Dioxide	Yes			
3	Carbon Dioxide	No	24		
4	Carbon Monoxide (NDIR based Method)	No	24		
5	Temperature	Yes			
6	Moisture	Yes			
7	Oxygen	No	24		
8	Oxides of Nitrogen	No	24		
9	Halides (HCL/HF)	No	24		
(c) Noise Level					
1	Ambient Noise level measurement (20 to 140 dB)	Yes			
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	Yes			
(d) Meteorological Monitoring					
1	Ambient Temperature	Yes			
2	Wind direction	Yes			

K. Rajan Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

[Signature] 02-04-2028
CH. DORENORO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



3	Wind speed	Yes	
4	Relative Humidity	Yes	
5	Mixing Height	Yes	

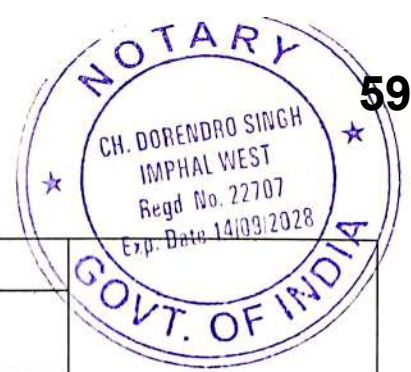
Specific remarks, if any: Staff and equipment constraints are a major factor for not meeting the desired parameters

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

Sl. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
1	Portable / Pen type pH meter / pH strip	Yes		Board is exploring for funds. However, strengthening of the Board in terms of infrastructure and building simultaneously with manpower is a must.
2	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	DO meter not functioning/Field fixing using chemicals is carried out		
3	Electrical Conductivity meter pen type	Yes		
4	Flow meter / Physical flow measuring	No	24	
5	GPS / Mobile with GPS app	Yes		
6	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes		
7	Thermometer	Yes		
8	Stainless steel bucket with nylon rope and mug	Yes		
9	Ground water level measuring device	No	24	
10	Scoop / shovel	Yes		

N. Basam
Member Secretary
Manipur Pollution Control Board
Government of Manipur

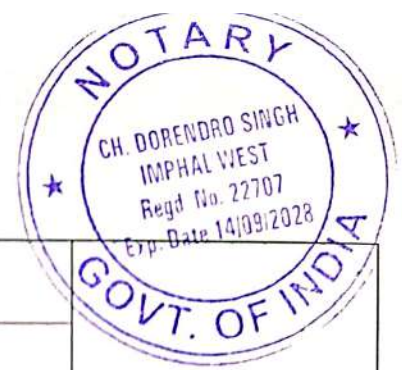
N. Basam
02-04-26
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



11	Auger / core sampler	Yes	
1	Bottom Sampler / Depth sampler	No	10
2	Chloroscope for residual chlorine	No	12
3	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)	No	12
4	Ekman Dredge	No	12
1	Fine dust samplers PM _{2.5} (*4 Nos)	Yes	
2	Respirable Dust Sampler PM ₁₀ (* 4 Nos)	Yes	
3	High Volume Sampler (SPM) (4 Nos)	Yes	
4	Handy Sampler with set of glass impingers (*2 Nos)	Yes	
5	Low Volume Sampler (LVS)	No	12
6	Tedler bags different sizes	No	12
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes	
8	Nitrogen Cylinder portable	No	12
9	Activated Charcoal tubes/ Tenex	No	12
10	Barometer (Digital)	No	12
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	Yes	
12	Modified S type Stainless	Yes	

L. Ratan Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

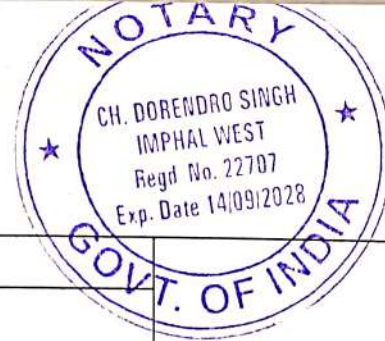
CH. DORENDRO SINGH
02-0426
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



	steel Pitot tube (Standard length) with Assembly		
13	Monoblock type, rotary design vacuum pump	No	12
14	Orsat Apparatus	No	12
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	Yes	
16	Stainless steel heated Sampling Probes with thimble holders short and long	No	12
17	Flue Gas analyzer	Not working	12
18	Thermometer/ Thermocouple	Yes	
19	Calibrator for Noise Meters	Yes	
20	Digital Sound level (Noise) Metres	Yes	
21	Portable TOC Analyzer for emission monitoring.	No	
22	Polyurethane Foam PUF Sampler	No	
1	Anemometer	Yes	
2	Weather Monitoring system	Not complete	12
3	Wind speed/wind direction monitor	Yes	
4	Continuous Ambient Air Monitoring System, Fixed	Yes	
5	Continuous PM ₁₀ Analyzer	No	
6	Continuous Ambient Air Monitoring System, Mobile	No	
7	Continuous PM _{2.5} analyzer	Yes	
8	Ambient Nitrogen Oxides (NO-NO ₂ -NO _x Analyzer	Yes	
9	Ambient Ozone Analyzer	Yes	

K. K. Saha
Member Secretary
Manipur Pollution Control Board
Government of Manipur

CH. DORENDRO SINGH
02-04-2028
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113

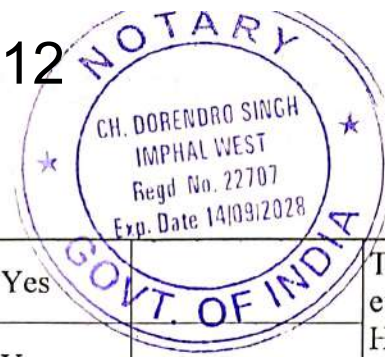


10	Ambient BTEX Analyzer	No	
11	Multipoint Gas Calibration system	No	
12	Ambient Sulphur Dioxide analyzer	Yes	
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	Yes	
14	Total Hydrocarbon analyzer	No	
15	Ambient Ammonia analyzer	Yes	
16	Zero Gas Generator	No	
17	Synthetic Air Cylinder	No	
18	Calibration Gas Cylinders, SO ₂ , NO, CO, NH ₃ , Benzene and Toluene One each with stainless steel Regulators	No	12
19	Continuous emission monitoring equipment	No	12
20	19-inch Rack mounting system for air analyzers	Yes	
21	Dry Gas Meter	No	
22	Diesel Exhaust analyzer	No	12
23	Exhaust CO/HC analyzer with Sampling Probe	No	12
24	Automated Noise Monitoring System	No	24
25	Integrating Sound level meter	Yes	12
26	Continuous PM ₁₀ & PM _{2.5} Monitoring Analyzer TEOM system	No	
27	Top loading orifice kit for calibration of HVS	No	
28	Permeation tubes (SO ₂ , NO-NO ₂ -NO _x , NH ₃ , BTX)	No	

C. List of Equipment required for processing of Environmental Samples:

H. Basim SM
Member Secretary
Manipur Pollution Control Board
Government of Manipur

H. Basim SM
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur 795113



1	Accelerated Solvent Extraction (ASE) System	Yes	The Board is exploring for funds. However, strengthening of the Board in terms of infrastructure and building simultaneously with manpower is a must.
2	Ammonia distillation assembly/TKN Analyzer	Yes	
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes	
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	No	
5	Autoclave (*2 Nos)	Yes	
6	Bacteriological Incubators Stainless steel (*2 Nos)	No	
7	Bio safety cabinets	No	
8	BOD Incubators (2 nos.)	Yes	
9	Centrifuge		
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	Yes	
11	Cyanide Distillation Assembly (3)	No	
12	Deep Freezer- Capacity 500 litre	Yes	
13	Laboratory Ball Mill. Grinder		
14	Laboratory Grinder	Yes	
15	Laminar Flow bench for Microbiological analysis	Yes	
16	Magnetic Stirrer with heating system (*2 Nos)	Yes	
17	Mechanical Shaker	Yes	
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes	
19	Microbial culture refrigerator	Yes	
20	Microwave Digester with 16 vessels/ Hot Plate	Yes	
21	Muffle Furnace (*1 Nos), Range 1200 C	Yes	

H. Basu
Member Secretary
Manipur Pollution Control Board
Government of Manipur

CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



22	Phenol distillation assembly (3)		
23	Plate counter, Manual/Automatic	Yes	
24	Digestion Chambers/ Fume hood	Yes	
25	Digital Thermometer & Humidity meter- All lab area	Yes	
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	Yes	
27	Filtration Assembly with vacuum pump		
28	Fluoride Distillation Assembly (3)		
29	Arsenic / Fluoride Glass Distillation assemblies		
30	Glass Double Distillation Assembly /Water Purification System	Yes	
31	Heating mantles (2 nos.)		
32	Hot plates (small, Medium and Large) (*2 nos.)	Yes	
33	Thermo Hygrometer		
34	Imhoff Cone		
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes	
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.		
37	Rotary Evaporator (Buchi type) with water recirculating chiller		
38	Separating funnel shaker		
39	Soxhlet Apparatus		

h. kashin
Member Secretary
Manipur Pollution Control Board
Government of Manipur

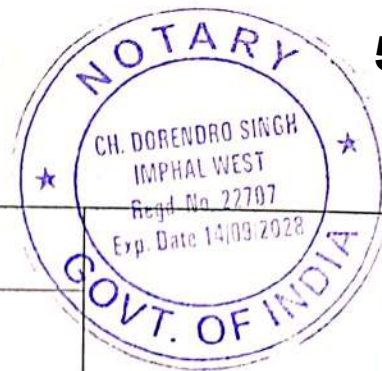
52-04-26
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



40	Solid Phase Extraction (SPE) /SPME Extraction system		
41	Thermometer (Alcohol)		
42	Dry & wet bulb Thermometer		
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	No	
44	Ultra sonic water bath- Capacity 3 litre		
45	Water Bath with temperature control (*2 Nos)	Yes	
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles		
1	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)	No	
2	Binocular Stereo Zoom Microscope	Yes	
3	Bomb Calorimeter	No	
4	BTX Analyzer with BTX calibrator	No	
5	Colony counter	Yes	
6	Conductivity meter- 2 nos.	No	
7	Environment conditioning chamber	No	
8	Digital Burettes- 50 ml*2, 100 ml*2	No	
9	Dissolved Oxygen Meter (Bench model)	Not working	
10	Flame Photometer	No	
11	Flash Point Apparatus	No	
12	Gas Chromatograph Mass Spectrometer	Not working	

A. Kishan Singh
Member Secretary
Manipur Pollution Control Board
Government of Manipur

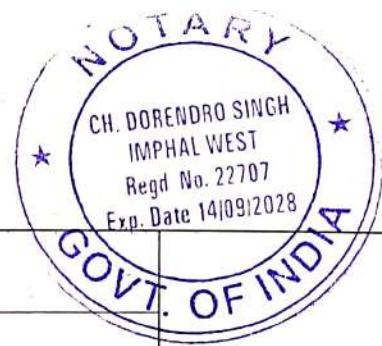
CH. DORENDRO SINGH
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur- 795113



13	High Performance Liquid Chromatograph (HPLC)	No	
14	Inductively Coupled Plasma (ICP) Spectrometer-OES	No	
15	Ion Chromatograph Anion & Cations	Not in operation	
16	Methane and Non Methane (NMHC) Analyzer	No	
17	Microscope – 100x	No	
18	Microscope Binocular Research	No	
19	CO (NDIR based) Analyzer	No	
20	Nephelometer (Turbidity Meter)	No	
21	pH-Meter with combined electrode (3 point)- 2 nos.	No	
22	Specific ion Analyzer with ion selective electrodes	No	
23	Spectrophotometer Visible (Portable)	Yes	
24	TKN Analyzer semi-automatic with aluminum block digester	Yes	
25	UV-Vis Spectrophotometer	Yes	
26	Moisture Content Analyzer	No	
1	Automatic Titration Assembly	No	
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	No	
3	EDXRF Analyzer/WDXRF Analyzer	No	
4	Fourier-transform infrared Spectrometer (FTIR)	No	

M. Lakshmi
Member Secretary
Manipur Pollution Control Board
Government of Manipur

CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113



5	Flocculator (Jar testing apparatus)	No	
6	Toxic Gas Analyzer	No	
7	Organic Halogen (AOX/TOX) Analyzer	No	
8	TOC Analyzer	No	
9	High Resolution Mass Spectrometer (HRGC-HRMS)	No	
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	Yes	
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No	

N. Roshan Singh
 Member Secretary
 Manipur Pollution Control Board
 Government of Manipur

CH. DORENDRO SINGH
 02-04-2028
 CH. DORENDRO SINGH
 Advocate & Notary, Govt. of India
 Regn. No. 22707
 Imphal West, Manipur-795113

PART III: DETAILS OF LABORATORIES ESTABLISHED UNDER THE WATER (P & CP) ACT, 1974

Laboratory established by the Board, as per Section 17 (2) of Water Act – Nos.				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board) - Nos								NABL Accreditation		EPA Recognition			
No. of Laboratories established / recognized	No. of Laboratories (out of those given in column No. 1) notified in Official Gazette	No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (1)).	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of State Water Laboratories 52(1)		No. of Laboratories of the Board 17 (2)		No. of State Water Laboratories 52(1)	
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
1	0	1	24	1	0	0	0	1	0	24	0	0	0	0	0	0	0



Imphal West, Manipur - 795113

Regn. No. 22707

Advocate & Notary, Govt. of India

CH. DORENDRO SINGH

2-04-28

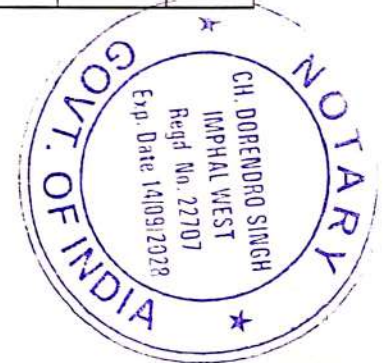
Member Secretary
Manipur Pollution Control Board
Government of Manipur

PART IV: DETAILS OF LABORATORIES ESTABLISHED UNDER THE AIR (P & CP) ACT, 1981

Laboratory established by the Board, as per Section 17 (2) of Air Act – Nos.				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Air Act (other than those set up by Board) - Nos								NABL Accreditation		EPA Recognition			
No. of Laboratories established / recognized	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	No. of remaining Laboratories planned for Notification (out of those laboratories given in column No. (1)).	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Laboratories of the Board 17 (2)	No. of State Water Laboratories 28(1)		No. of Laboratories of the Board 17 (2)	No. of State Water Laboratories 28(1)	
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.		Govt.	Pvt.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
1	0	1	24	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Advocate & Notary, Govt. of India
 CH. DORENDRO SINGH
 Regn. No. 22707
 Imphal West, Manipur-795113

N. Rama Sr
 Member Secretary
 Manipur Pollution Control Board
 Government of Manipur



That, the Manipur Pollution Control Board has endeavoured to comply with the directions issued by this Hon'ble Tribunal in the present matter and it is humbly prayed that the instant affidavit be kindly taken on record.



N. Roshan Singh

DEPONENT
Member Secretary
Manipur Pollution Control Board
Government of Manipur

VERIFICATION

Verified at Imphal on the 09 day of April, 2026 that the contents of the above compliance affidavit are true and correct to the best of my knowledge and belief and nothing material is concealed therefrom.

By: *N. Chandrabir Singh*
Advocate
High Court of Manipur

N. Roshan Singh

DEPONENT
Member Secretary
Manipur Pollution Control Board
Government of Manipur

Solemnly affirm before me on 02-04-26
at 01:30 Pm at the court premises by
the Deponent/Deponents who is identified
by N. Chandrabir Singh The
Deponent seems to understand the content
fully well on he/she/their being read over
and explained to him/her/them.

N. Chandrabir Singh
02-04-26
CH. DORENDRO SINGH
Advocate & Notary, Govt. of India
Regn. No. 22707
Imphal West, Manipur-795113